

unauthorised powerlooms in various regions of Maharashtra; and

(c) if so, the action Government are taking to implement the ban fully and to check the unauthorised growth of powerlooms ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Yes, Sir.

(b) Some powerlooms particularly in Maharashtra have violated the ban and some unauthorised powerlooms have been set up in the various regions of Maharashtra.

(c) The ban has to be enforced through the State Governments. The enforcement of the ban in Maharashtra has been held up by an interim injunction issued by the Bombay High Court restraining Government from enforcing the ban. In order to check unauthorised growth of powerlooms, all existing unauthorised powerlooms as on 28-2-1966 are being regularised and stricter enforcement of Textile Control Order is being ensured.

Disappearance of Soviet Embassy Official in New Delhi

1586. SHRI N. R. DEOGHARE :
SHRI S. K. TAPURIAH :
SHRI S. P. RAMAMOORTHY :
SHRI MEETHA LAL MEENA :
SHRI GADILINGANA GOWD :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the news-item appearing in the '*Hindustan Times*' of the 10th February, 1970 regarding the disappearance of the Press Officer of the Soviet Embassy in New Delhi;

(b) if so, what are the latest developments in this regard; and

(c) what action Government have taken in this connection ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) and (c). There have been no further developments but efforts by the police to trace the missing Soviet official are continuing

Proposals for Construction of Upper Tungabhadra Project

1587. SHRI S. A. AGADI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Mysore Government has submitted its Plan Proposals for the construction of the Upper Tungabhadra Project during 1969 for the approval and clearance by the Union Government;

(b) if so, the broad features of the Scheme; the estimated cost and the District-wise acreage coming under this project;

(c) whether as proposed by the State Government it has been included in the Fourth Five-year Plan; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDESHWAR PRASAD) (a) Yes, Sir.

(b) The Project estimated to cost Rs. 20.2 crores envisages the construction of a barrage across Tungabhadra river near Bairanped in Hirekerur Taluk of Dharwar district to irrigate 1,35,000 acres in Dharwar, Chitradurga, Raichur and Bellary districts. The Project report does not indicate the district-wise break up of the area.

(c) and (d). It is considered that it would not be appropriate for the Government of India to consider the clearance of any new projects in the Krishna basin while the water disputes in respect of the Krishna river are under consideration of the Krishna Water Disputes Tribunal.

Employment Oriented Plans

1588. SHRI LOBO PRABHU : Will the PRIME MINISTER be pleased to